

BEFORE THE HON'BLE CENTRAL ADMINISTRATIVE  
TRIBUNAL JABALPUR

(5)

C.C.P. NO. 94/2004

ANNEXURE NO. A/1

APPLICANT : KAMLA BAI  
W/O LATE KISHAN LAL RAJPUT  
H.NO. 366, BAROU MOHALLA,  
DWARKA NAGAR, GHAMAPUR,  
JABALPUR (M.P.)

VERSUS

NON-APPLICANT : 1. SHRINIWAS RAVI  
CONTEMNER (The Then General Manager)  
Grey Iron Foundry,  
Jabalpur (M.P.)

At present transferred to and posted at :  
ORDNANCE FACTORY INSTITUTE OF LEARNING  
MEDAK (AP)

2. B.P.MISHRA (Jt. General Manager, Admin)  
Grey Iron Foundry, Jabalpur (M.P.)



28.03.2005

Applicant by Shri R.K. Jatav.  
Respondents by Shri P. Shankaran.

Heard the learned counsel for the  
parties.

The learned counsel for the respondents  
has drawn our attention towards the order  
dated 26.4.2004 (Annexure A-3) passed by the  
respondents. He has submitted that the  
direction given by the Tribunal vide order  
dated 13th February, 2004 in OA No.

240/2000 were to pass a speaking and reasoned order. In pursuance of this directions they have passed the said order dated 26.4.2004 (Annexure A-3). Thus, the direction given by the Tribunal have been fully complied with and this CCP has become infructuous.

Since the orders passed by the Tribunal on 13.2.2004 in the aforesaid OA have been complied with, this CCP has become infructuous and is liable to be dismissed as infructuous. Accordingly, the same is dismissed as infructuous. The notices issued are discharged.

Sd/-

(Ms. Sadhna Srivastava)  
JM

Sd/-

(M.P. Singh)  
VC

प्राप्तिलिपि किया जाता है। दिनांक 26/4/2004/303। दिया/प्रआ/अंत द्या (C.A.R.C. 94/04) द्वारा दिया गया प्राप्तिलिपि के दस्तावेज़/आदेश द्वारा दिया गया है। इसमें की सम्पूर्ण सामग्री किया गया है। दस्तावेज़ के सुपार्यतः और निष्ठापूर्वक प्राप्तिलिपि की जरूर है।

- (1) प्राप्तिलिपि आवेदन की क्रम संख्या 129
- (2) आवेदक का नाम Shri R/C Jatav
- (3) आवेदन पर जन्म तिथि का दिनांक 25/3/03
- (4) पृष्ठों की संख्या 2
- (5) प्राप्तिलिपि की दुर्लभ अवधि/साधारण
- (6) प्राप्तिलिपि देखने दिए गये दिनांक 30/3/03
- (7) प्राप्तिलिपि देखार देने का दिनांक 30/3/03
- (8) परिदाय का दिनांक 30/3/03

मनुष्यानि दलितारी  
के. प्र. अ. जवाहर (म.प्र.)

It is certified copy  
of the order in  
C.C.P. No. 94/2004